

istry of Law, Justice and Company Affairs.

**PAPERS LAID ON THE TABLE**

Detailed Demands for Grants of Ministry of Law, Justice and Company Affairs

**THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI JAGAN NATH KAUSHAL):** I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Law, Justice and Company Affairs for 1982-83. [Placed in Library, See No. LT-3892/82].

REVIEW ON AND ANNUAL REPORT OF COCHIN SHIPYARD LIMITED, COCHIN FOR 1980-81 AND STATEMENT FOR DELAY

**THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEERENDRA PATIL):** I beg to lay on the Table

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Cochin Shipyard Limited, Cochin, for the year 1980-81.

(ii) Annual Report of the Cochin Shipyard Limited, Cochin, for the year 1980-81 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT-3893/82].

(2) A statement (Hindi and English versions) showing reasons for delay in laying the Annual Report\* of the Moghal Line Limited, Bombay, for the year 1980-81 [Placed in Library, See No. LT-3894/82].

**DETAILED DEMANDS FOR GRANTS OF MINISTRY OF INFORMATION AND BROADCASTING**

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**THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE):** I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Information and Broadcasting for 1982-83. [Placed in Library, See No. LT-3835/82].

**NOTIFICATIONS UNDER INDUSTRIES (DEVELOPMENT AND REGULATIONS) ACT 1951, REVIEW AND ANNUAL REPORT OF BRAITHWAITE AND COMPANY, LTD. CALCUTTA FOR 1979-80 AND BHARAT BRAKES AND VALUES LTD., CALCUTTA FOR THE PERIOD ENDED 31ST MARCH, 1979, ETC ETC.**

**THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI):** I beg to lay on the Table:

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 18A of the Industries (Development and Regulation) Act, 1951:—

(i) S.O. 123(E) published in Gazette of India dated the 4th March, 1982 regarding continuance of management of Messrs Krishna Silicate and Glass Works Limited, Calcutta beyond five years.

(ii) S.O. 125(E) published in Gazette of India dated the 5th March, 1982 regarding continuance of management of Messrs India Belting and Cotton Mills Limited, Serampore (West Bengal) beyond five years.

(iii) S.O. 134(E) published in Gazette of India dated the 11th March, 1982 regarding continuance of management of Messrs Amritsar Oil Works, Amritsar beyond five years.

[Placed in Library, See N\*, LT-3896/82].

\*Annual Report was laid on the Table on 8th April, 1982.